

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:411
ANSWERED ON:24.11.2005
PILFERAGE OF GAS
Singh Shri Prabhunath

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of gas agencies booked for violating the Standards of Weight and Measures (Enforcement) Act, in Delhi during 2005 till date ;
- (b) the action taken against all such gas agencies ;
- (c) the number of surprise raids/checks carried out to check gas pilferage during the said period ; and
- (d) the results of such raids ?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (d) : Public Sector Oil Marketing Companies (OMCs) have reported that the Weights and Measures Department have conducted 186 inspections on LPG distributors in Delhi during the current year so far and 71 erring distributors have been penalized by them.